



क्षेत्रीय कार्यालय
REGIONAL OFFICE

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, भीलवाडा
RAJASTHAN STATE POLLUTION CONTROL BOARD, BHILWARA
Email:-rorpcb.bhilwara@gmail.com
www.environment.rajasthan.gov.in



File No. RPCB/RO Bhilwara/ L-78/2287 Registered Post

Date: 08/11/24

Registrar,
Hon'ble National Green Tribunal,
Central Zone Bench, Bhopal

Sub: Regarding Joint report by the committee appointed by Hon'ble NGT(CZ), Bhopal in OA No 220/2024, in matter of Babulal Jajoo Vs State of Rajasthan & Ors
Ref:- i. Hon'ble NGT order dated 24.09.2024

Sir,

In reference to above subject, Hon'ble NGT has directed the joint team of following officials: -

- One representative on behalf of District Collector, Bhilwara
- One representative on behalf of Member Secretary, Rajasthan Pollution Control Board, Jaipur

to inspect the Gandhi Sagar Talab and to submit the factual status in this matter. As per directions issued by Hon'ble NGT, joint committee carried out the visit of the site on dated 04.11.2024 and same is being forwarded for perusal and for record please.

Regards

Sincerely,

Encls:- As Above

(Deepak Dhanetwal)
SEE & Regional Officer

Copy to following along with a copy of joint inspection report for information please :-

1. Member Secretary, Rajasthan State Pollution Control Board, Jaipur
2. District Collector, Bhilwara
3. Sub Divisional Magistrate, Bhilwara
4. Advocate Arvind Soni, B-83, Nand Puri Marg, Hawasadak, Near Sitadevi Hospital, Jaipur , Mobile No 946070283 with request to upload the same of Hon'ble NGT website.

Regional Officer

Signature valid

Digitally signed by Deepak Dhanetwal
Designation: Senior Environmental
Engineer
Date: 2024.11.08 19:37:45 IST
Reason: Approved



18-19. पन्नाधाय सर्किल. आजाद नगर. भीलवाडा
18-19, Near Pannadhaya Circle, Azad Nagar Bhilwara

FACTUAL AND ACTION TAKEN REPORT

SUBMITTED IN REFERENCE TO

HON'BLE NATIONAL GREEN TRIBUNAL (CZ), BHOPAL

ORDER DATED 24.09.2024

IN MATTER OF

Original Application(O.A) No.220/2024(CZ)

Babulal Jajoo -Applicant (s)

Vs.

State of Rajasthan & Ors. -Respondent(s)

NOMINATED OFFICIAL

1. ONE REPRESENTATIVE FROM DISTRICT COLLECTOR, BHILWARA
2. ONE REPRESENTATIVE FROM MEMBER SECRETARY, RAJASTHAN POLLUTION CONTROL BOARD, BHILWARA

Factual Status and Action Taken Report (ATR) in compliance of Hon'ble National Green Tribunal in the matter of Original Application no. 220/2024 (CZ) titled as Babulal Jajoo Vs State of Raj. order dated 24.09.2024

INDEX

Sr. No.	Particular	Page No.
1.	Factual Status and Action Taken Report (ATR)	3-13
2.	Annexure R-1 Copy of letter issued from District Collector Bhilwara nominating SDO, Bhilwara as member of Joint Team on his behalf dated 09.10.2024	
3.	Annexure R-2 Copy of letter issued from Member Secretary, Rajasthan State Pollution Control Board, Jaipur nominating Regional Officer, RPCB, Bhilwara as member of Joint Team on his behalf dated 14.10.2024	
4.	Annexure R-3 Letter issued from RPCB Bhilwara to SDO Bhilwara to Schedule the date for joint visit dated 17.10.2024	
5.	Annexure R-4 Letter issued from RPCB to Commissioner, Nagar Nigam Bhilwara to provide information and to send a representative for joint visit dated 17.10.2024	
6.	Annexure R-5 Letter received from Petitioner Sh. Babulal Jajoo requesting to attend the joint visit dated 27.10.2024	
7.	Annexure R-6 Letter for intimation for joint visit dated 28.10.2024	
8.	Annexure R-7 General Analysis Report of Sample Collected on dated 23.10.2024	
9.	Annexure R-8 Reply received from Nagar Nigam Bhilwara dated 07.11.2024	

Factual Status and Action Taken Report (ATR) in compliance of Hon'ble National Green Tribunal in the matter of Original Application no. 220/2024 (CZ) titled as Babulal Jajoo Vs State of Raj. & others order dated 24.09.2024 by the Joint Committee.

A. BACKGROUND

- That an original application bearing O.A. No. 220 /2024 (CZ) has been filed before Hon'ble National Green Tribunal, Central Zonal Bench, Bhopal by applicant Sh. Babulal Jajoo titled as Babulal Jajoo Vs State of Raj. & others regarding Gandhi Sagar Lake commonly known as Gandhi Sagar Talab, located within the Bhilwara city of Rajasthan. As per the contents of original application, applicant has mentioned that this lake has been home for various migratory birds, source of water for local residents and their cattle. However, due to the encroachments, discharge of untreated effluents, municipal solid waste resulting into contamination of water.
- That during the hearing of aforesaid original application, Hon'ble NGT has passed an order dated 24.09.2024 and constituted a Joint team, for submission of Factual cum action taken report, interilic of directions are reproduced as follows: -
 - ✦ *"We deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of: -*
 - (i) *One Representative from the Collector, Bhilwara, Rajasthan.*
 - (ii) *One Representative from the Member Secretary, Rajasthan State Pollution Control Board,*
 - ✦ *The Committee is directed to submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support."*

B. NOMINATION OF JOINT TEAM MEMBERS AND SCHEDULING JOINT VISIT: -

- In compliance of the order passed by Hon'ble NGT, dated 24.09.2024 in OA No. 220/ 2024 (CZ), following officers were nominated by the concerned departments as representatives to visit the site i.e. Gandhi Sagar Talab, Bhilwara and submit a factual status cum action taken report before the Hon'ble NGT:-
 - (i) **Sh. Divya Raj Singh Chundawat, SDM, Bhilwara as representative from Collector, Bhilwara. Copy of order dated 09.10.2024 is enclosed as Annexure-R-1.**
 - (ii) **Sh. Deepak Dhanetwal, Regional Officer, Rajasthan State Pollution Control Board, Bhilwara as representative of Member Secretary, RSPCB. Copy of order dated 14.10.2024 is enclosed as Annexure-R-2.**
- Regional Office, Rajasthan Pollution Control Board, Bhilwara has wrote a letter to Joint Committee Member, SDO, Bhilwara for scheduling Joint Visit. **Copy of letter dated 17.10.2024 is enclosed as Annexure-R-3.**

- Further, a letter was also written to Commissioner, Municipal Corporation, Bhilwara to provide necessary assistance during joint visit to the members of the Joint Committee and to provide brief details /information about status of Gandhi Sagar Talab. **Copy of letter dated 17.10.2024 is enclosed as Annexure-R-4.**
- Petitioner Sh. Babulal Jajoo has also requested their presence during Joint Team Visit vide their letter dated 27.10.2024. **Request letter is enclosed as Annexure- R-5**
- Thereafter, meeting of team members was held to discuss the issue and a site visit was scheduled on dated 04.11.2024. Initiation letter was issued to all concerned including applicant Sh. Babulal Jajoo to ensure their presence during Joint Team Visit. **Copy of letter dated 28.10.2024 is enclosed as Annexure-R-6.**

C. BRIEF INTRODUCTION OF THE SITE: -

Gandhi Sagar Talab is located in Bhilwara city at place namely Badla Chouraha Road. It has approx. 21 Hectare area and having approx. 19.64 lac sq. ft. storage area and 196.46 lac ft. 3 volumetric capacity. It is situated in ward no. 45 of Municipal Corporation, Bhilwara area within municipal limit. It is also surrounded and located in proximity with various private and government colonies namely Shastri Nagar, Kanwa Khera, Chandrashekhar Azad Nagar, Jagjivan Nagar, Mokhampura, Azad Nagar, Housing Board, Jyoti Nagar, Kahipuri, Shyam Vihar, and Ambedkar Nagar having dense habitation.

D. SITE VISIT AND FACTUAL STATUS: -

Joint Committee members along with petitioner Sh. Babulal Jajoo and Sh. Pawan Nuwal Executive Engineer, Municipal Corporation, Bhilwara have visited the Gandhi Sagar site along with nearby several areas i.e. colonies and nallah joining the inlet area of Gandhi Sagar.

Findings of site visit are as follows: -

- 1) That a wide open nallah was joining to the inlet catchment /entrance point of Gandhi Sagar Talab. The nallah is designated for rain water flow to the Gandhi Sagar Talab and also having sluice gate at intake.
- 2) But presently, nallah was observed heavily choked with garbage and municipal solid and plastic waste and no cleaning or screening facility was observed at site.
- 3) That earlier before 2024, various untapped nallah was joining this broad badla chouraha nallah carrying heavy flow of untreated sewage into Gandhi Sagar Talab but after installation of sewer line project attached with Sewage Treatment Plant -30 MLD, untreated sewage quantum reaching to this nallah has been reduced. As per the information provided by Municipal Corporation, approx. 1.0-1.5 MLD sewage mixed water is still coming into Gandhi Sagar Talab.
- 4) The sewage was flowing in Gandhi Sagar Talab is due to commercial establishment located at Badla Chouraha Road, non-connected commercial shops and establishment with sewer line, households located in nearby colonies which are left from sewer connectivity and other untapped minor nallah coming from across

Chittorgarh Road area viz. Chandra Shekhar Azad Nagar, Kawa Kheda Basti, Transport Nagar Area, Ramdham Area ultimately joining the Gandhi Sagar Badla nallah.

- 5) That for actual assessment of sewage quantum and untapped nallahs, left over house-holds, commercial shops and establishment which are still remained from sewer connectivity are required to be surveyed by the concerned local authority, so that appropriate sewage treatment project may be prepared and implemented.
- 6) That Gandhi Sagar Talab was also found covered with various native weeds. Some man power was observed at site removing weeds.
- 7) Bulk quantum of garbage's and plastic waste were also found floating at the inlet and overflow points as well as at corner pockets of Talab area. Status of accumulation and floating plastic garbage's reveals that cleaning of screens and intake and corner pocket areas are not being done regularly.
- 8) That 4 nos. of surface floating fountain for air agitation were found placed in talab but out of which only 01 no. was found operating and in accordance with the volume of Gandhi Sagar Talab, same were mere negligible.
- 9) Thus, still sewage was found flowing into Gandhi Sagar Talab.

E. WATER QUALITY (SAMPLING AND MONITORING): -

That water sampling of Badla Chouraha Nallah and Gandhi Sagar, Talab was recently carried out by Rajasthan Pollution Control Board, Jaipur team on dated 21.10.2024 & 28.10.2024. Copy of analysis report for sample collected on dated 21.10.2024 is enclosed as **Annexure-R-7**.

General parameters as received after analysis of sample collected on dated 21.10.2024 of water quality of Gandhi Sagar, reveal that water quality of pond water is deteriorated as having high BOD load w.r.t CPCB designated best use water quality criteria for class A,B and C. Also, detailed analysis report which includes metals parameters etc and Detailed analysis report of sample collected on dated 28.10.2024 is under process at laboratory.

F. DETAILS OF ACTION TAKEN BY RSPCB: -

That the State Board has already taken various action against the executive authorities i.e Nagar Nigam, Bhilwara which includes imposition of environmental compensation and filing prosecutions regarding discharge of untreated sewage into water bodies in Bhilwara viz. Gandhi Sagar Pond and other water bodies. Details of which is as follows: -

- a) Earlier an execution-application bearing EA no. 03/2020 (Original Application-149/2014) was also registered before the Hon'ble National Green Tribunal, Central Zonal Bench, Bhopal, related to the non-treatment of sewage generated from Bhilwara city and pollution of urban water bodies like Gandhi Sagar Pond etc.) titled as Babulal

Jajoo vs Government of Rajasthan and others. In the compliance with the order dated 12.10.20 issued by the Hon'ble National Green Tribunal in said matter, the Joint committee inspection report had been submitted on dated 03.03.21 with the recommendation for prevention of the inflow of sewage water into Gandhi Sagar Pond. Thereafter, by the order of the Hon'ble National Green Tribunal dated 02.09.21, the work of the sewage treatment plant was ordered to be completed in time bound manner and the EA was disposed of with orders not to discharge untreated water into any water body.

b) Compliance related to sewage treatment system progress regarding order passed in EA no. 03/2020 (Original Application-149/2014) :-

An estimated 60 MLD (approximate population - 496000) domestic sewage water is generated every day from Bhilwara city, for its treatment, earlier only a 10 MLD capacity sewage treatment plant was operative, which is currently being operated by M/s Jindal Saw Limited on contract with the Municipal Council, Bhilwara based on captive utilisation of treated in Jindal Saw Limited Mines and pellet Plant and the remaining sewage was earlier discharged untreated into the Kothari river, for which now a new sewage treatment plant having capacity (30 MLD), sewage pumping station (48 MLD) and sewer line network (Approx .410 kilometre) was constructed by RUIDP for Bhilwara city. Construction work has been completed and the sewage treatment plant has become operational from 01.01.2023 and due to which now the flow of untreated sewage water in the city water bodies as well as in river body has been significantly reduced. Apart from this, another 10 MLD capacity new sewage treatment plant at Kuwada Bhilwara was also constructed by M/s Jindal Saw Limited in contract with Municipal Council, Bhilwara and same is in ready for operation condition.

Thus with the effective assessment cum execution of work related to tapping of untapped nallahs and achieving saturation of remaining house hold sewer connection as well as non connected commercial establishments, untreated sewage flow into city water body may be prevented effectively.

- c) A criminal complaint bearing case no. (2891/2019) was also filed before the Hon'ble Chief Judicial Magistrate, Bhilwara against the Commissioner Municipal Council, Bhilwara in the year 2019 for the deficiencies/non compliances found by the State Board on various points including untreated sewage and solid waste.
- d) That based on the various issues related to untreated sewage water discharge (cum-solid waste unscientific/inadequate disposal) in water bodies like Kothari River and urban water bodies like Gandhi Sagar etc. and in compliance of the orders issued by the Hon'ble National Green Tribunal from time to time, environmental compensation amounting to :-

- 1) Rs 63.80 lakh was imposed on Municipal Council, Bhilwara vide order dated 05.04.19,
 - 2) Rs 240 lakh was imposed on Municipal Council, Bhilwara vide order dated 25.11.21
 - 3) Rs 111.45 lakh was imposed on Municipal Council, Bhilwara vide order dated on 12.12.22.
- e) Subsequently, the Hon'ble Supreme Court, New Delhi, 24 in the case- Civil Appeal No. 141/2024 filed by the Municipal Council, Bhilwara, vide order dated 02.01.2024 has stayed the recovery of the environmental compensation previously imposed on the Municipal Council, Bhilwara. The matter is listed on 12.11.2024 in Hon'ble Supreme Court.
- f) Apart from this, in compliance with the order dated 18.08.23 of the Hon'ble National Green Tribunal, Central Zonal Bench, Bhopal and non compliances found related to solid waste/untreated sewage etc. the State Board has accorded sanction for filing a criminal complaint against the Commissioner Municipal Council, Bhilwara vide letter dated 24.05.24 and thus criminal complaint has been presented before Hon'ble Chief Judicial Magistrate, Bhilwara and same is under process for registration followed by hearing.
- g) That Municipal Corporation, Bhilwara has submitted its reply vide letter dated 07.11.2024 related to action proposed for diverting inflow of untreated sewage from Gandhi Sagar through constructing and laying a bypass line to be connected with nallah leading to sewage pumping station and plan for beautification and restoration of Gandhi Sagar talab area through cleaning and regular upkeep. Copy of reply submitted by Nagar Nigam Bhilwara is enclosed as **Annexure-R-8**.

e

G. RECOMMENDATIONS:

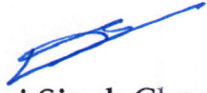
- i. That an extensive survey may be carried out by Municipal Corporation for actual assessment of untreated sewage presently flowing in Gandhi Sagar Talab followed by concrete plan for channelizing untapped drains and non sewer network connected household and commercial establishments in such a way that sewage flow is isolated from Gandhi Sagar intake and directly leads to sewer line leading to sewage pumping stations by way of pipeline or through any appropriate means.
- ii. That time bound action plan may be taken from Municipal Corporation for completion of measures required for tapping of untreated sewage and channelization up to STP plant.
- iii. That regular cleaning of screens and intake and overflow points as well as corner pocket area is required to be ensured.
- iv. Nodal officer along with team may be appointed for special cleaning and sanitisation drive for Gandhi Sagar Talab.
- v. Action for beautification, earmarking, encroachment removal drive and restoration of surrounding pond compound wall must be taken.
- vi. Weed removal and desilting of pond may be carried out after the isolating untreated sewage carrying nallah with having only provision for rain water intake / fresh water intake.

Submitted for Kind perusal.


(Deepak Dhahetwal)

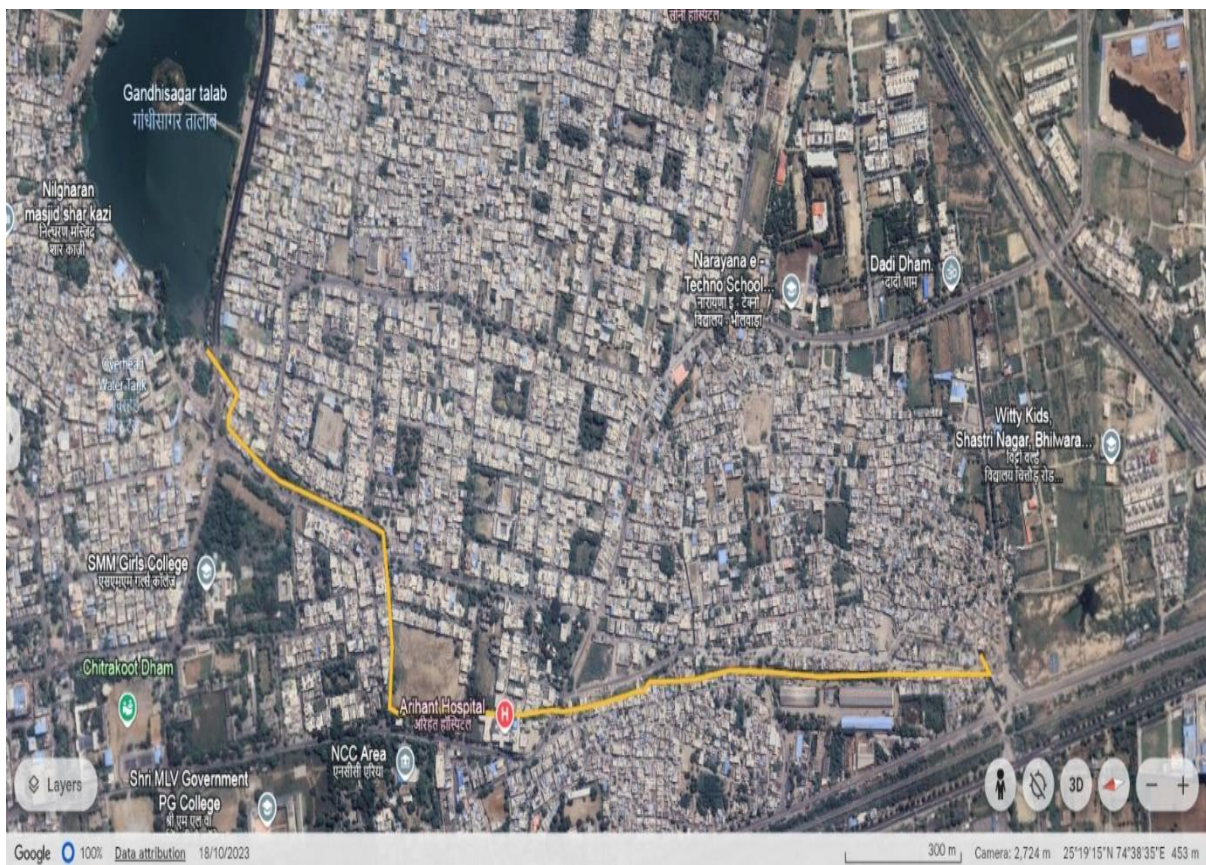
SEE & Regional Officer

Rajasthan Pollution Control Board,
Bhilwara

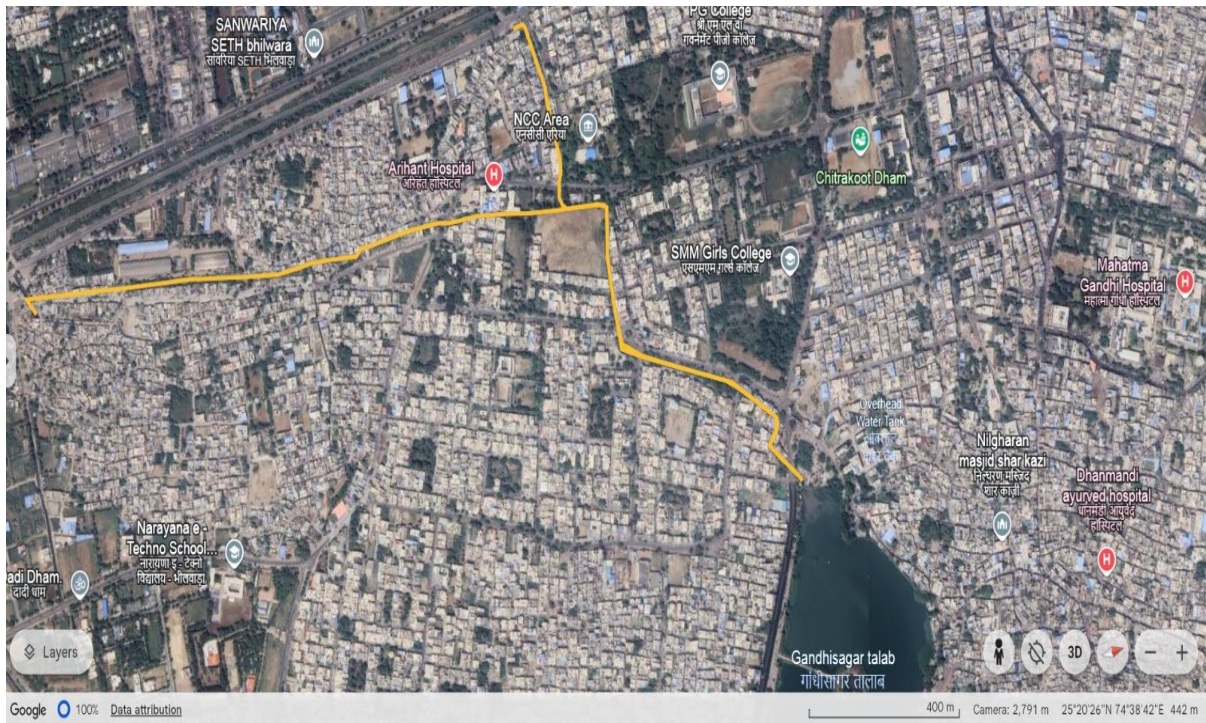

(Divyaraj Singh Chundawat)
Sub Divisional Officer, Bhilwara



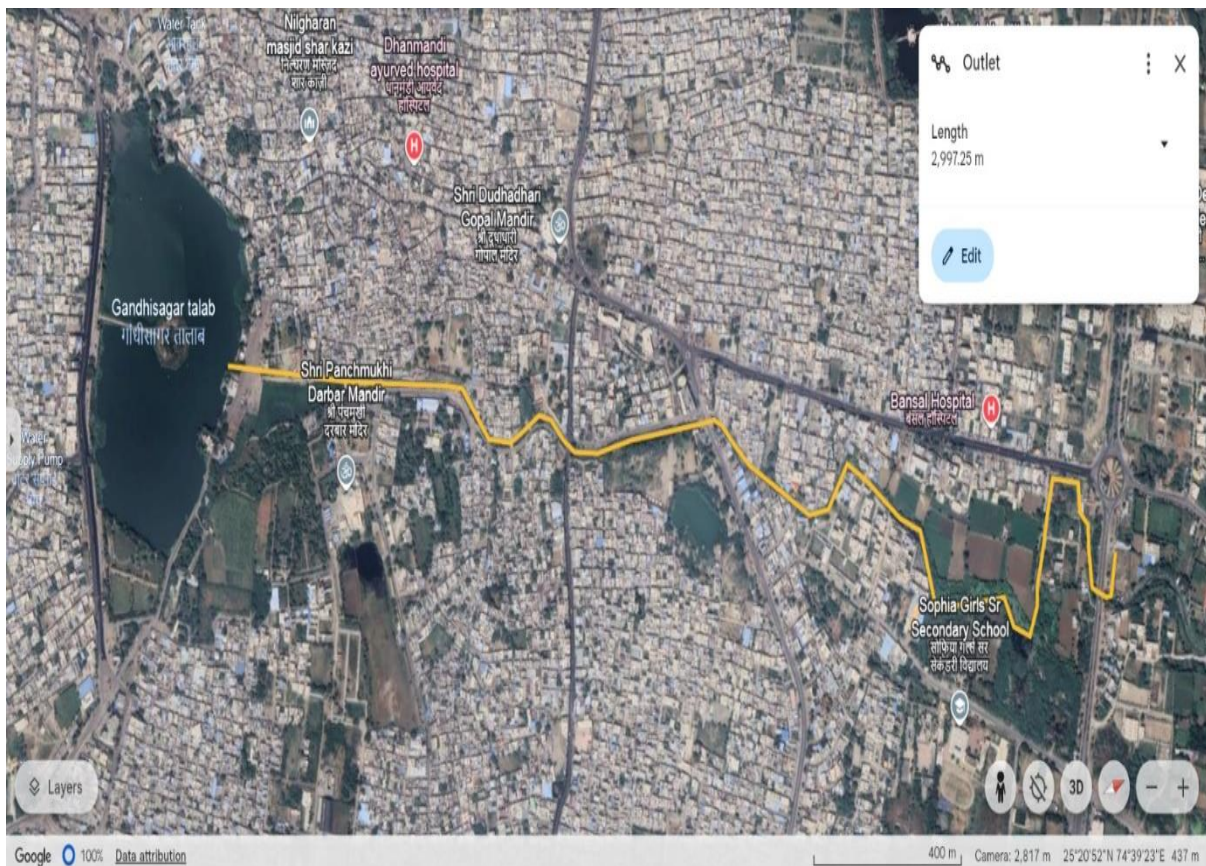
Gandhi Sagar Talab Peripheral area



Chandrashekar Azad Nagar -Kava Kheda nallah leading to Gandhi Sagar Talab from



Both the nallah's Kawa Kheda and Ramdham side at Confluence points at Mahaveer Public School play ground leading to Gandhi Sagar Talab



Outlet/overflow bandh from Gandhi Sagar Talab to Pumping station



**Intake Point Gandhi Sagar Talab
(Untreated sewage and Garbages and plastic waste)**



Weed covering over pond water



Joint Committee Visiting the site @ various points /around Gandhi sagar Talab



राजस्थान सरकार
कार्यालय जिला मजिस्ट्रेट, भीलवाड़ा
क्रमांक: न्याय/NGT/प्र0सं0/220/2024/25150 दिनांक: 09/10/2024

आदेश

मा. राष्ट्रीय हरित अधिकरण, भोपाल के प्रकरण संख्या 220/2024 अनवान बाबु लाल जाजू बनाम राजस्थान राज्य एवं अन्य में आदेश दिनांक 24.09.2024 की पालना में सयुक्त समिति में अद्योहस्ताक्षरकर्ता की ओर से उपखण्ड अधिकारी, भीलवाड़ा को प्रतिनिधि नियुक्त किया जाता है तथा प्रकरण में अद्योहस्ताक्षरकर्ता की ओर से पैरवी/प्रतिरक्षण की कार्यवाही हेतु आयुक्त नगर निगम भीलवाड़ा को प्रभारी अधिकारी/समन्वयक नियुक्त किया जाकर निर्देशित किया जाता है कि प्रकरण में नगर निगम/राजकीय अधिवक्ता से सम्पर्क कर पैरवी/प्रतिरक्षण की कार्यवाही करावें तथा निर्धारित समय सीमा में अनुपालना प्रस्तुत कर, सम्पादित कार्यवाही से इस कार्यालय को अवगत करावें।

(नमित मेहता)
जिला मजिस्ट्रेट
भीलवाड़ा

प्रतिलिपि:-

1. रजिस्ट्रार महोदय, माननीय राष्ट्रीय हरित प्राधिकरण, सेंट्रल जोनल बेंच, तृतीय तल, राज्य सूचना आयोग भवन, अरेरा हिल्स, भोपाल-462011
2. सदस्य सचिव, राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, जयपुर।
3. उपखण्ड अधिकारी भीलवाड़ा को भेजकर लेख है कि माननीय राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश की यथासमय पालना सुनिश्चित करें।
4. आयुक्त नगर निगम भीलवाड़ा को पालनार्थ तथा अद्यतन स्थिति की जानकारी नियमित रूप से अद्योहस्ताक्षरकर्ता को अवगत कराने हेतु प्रेषित है।
5. क्षेत्रीय अधिकारी, प्रदूषण नियंत्रण मण्डल, भीलवाड़ा को पालनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

जिला मजिस्ट्रेट
भीलवाड़ा

Signature valid



Digitally signed by Nimit Mehta
Designation: Collector & District
Magistrate
Date: 2024.10.08 12:14:12 IST
Reason: Approved



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone : 0141- 2716804, 2716800 e-mail : member-secretary@rpcb.nic.in

Helpline No. : 0141-2716877

No. F.10 (652) RPCB/Legal/NGT/2024/ 1224-25 Date: 14/10/24

Regional Officer,
Rajasthan State Pollution Control Board,
Bhilwara
Email: - rorpcb.bhilwara@gmail.com

Subject - Regarding Hon'ble National Green Tribunal, Bhopal order dated 24.09.2024 passed in Original Application No. 220/2024 (CZ), Babu Lal Jajoo V/s State of Rajasthan & Ors.

Sir,

With reference to above subject matter, it is to inform that the Hon'ble NGT has passed an order dated 24.09.2024 and directed inter-alia as follow:-

5. We deem it just and proper to call a report on the matter in issue in present Original Application, from a Joint Committee consisting of:-

(i) One representative from the Collector, Bhilwara, Rajasthan

(ii) One representative from Member Secretary, Rajasthan State pollution Control Board

6. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.

In light of above Tribunal order, you are hereby nominated as member of the committee as well as Nodal Officer on behalf of RSPCB with the direction to ensure compliance of Hon'ble NGT dated 24.09.2024. Copy of Hon'ble NGT order dated 24.09.2024 is being enclosed for ready reference.

Enclosed-As above

(Vijai N.)
Member Secretary *eu*

Copy to following for Information and for further necessary action –

1. District Collector, Bhilwara , Rajasthan

Member Secretary *ez*

Signature valid

Digitally signed by N. Vijai
Designation: Member Secretary
Date: 2024.10.14 17:54:07 IST
Reason: Approved





क्षेत्रीय कार्यालय
REGIONAL OFFICE

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, भिलवाडा
RAJASTHAN STATE POLLUTION CONTROL BOARD, BHILWARA
Email:-rorpcb.bhilwara@gmail.com
www.environment.rajasthan.gov.in



Urgent /important -Gandhi Sagar Bhilwara Matter

Next Date of Hearing- 11.11.2024

(Factual and ATR is to be submitted)

(Through Email/Post)

RPCB/RO Bhilwara/L-78/2052-2057

Date- 17/10/24

Sub Divisional Officer(SDO),

Bhilwara.

Email - sdoibilwara@gmail.com

Sub:- Regarding Compliance of Hon'ble NGT, Bhopal order dated 24.09.2024 passed under Original Application no. 220/2024 (CZ) titled as Babulal Jajoo Vs State of Rajasthan and Others.

Ref:- 1. Hon'ble NGT, Bhopal order sheet dated 24.09.2024.

2. O/O of the District Collector, Bhilwara letter no. 25150 dated 09.10.2024.

3. RSPCB HQ, Jaipur letter no. 124-25 dated 14.10.2024.

Sir,

With reference to subject cited above, pointwise submission in this matter is as under :-

1. That an original application related to deterioration of water quality of Gandhi Sagar Talab ,Bhilwara due to untreated sewage discharge , uncontrolled growth of weed , deterioration of water quality ,dumping of Municipal Solid Waste , encroachments and other issues has been registered before Hon'ble NGT, Bhopal bearing OA no. 220/2024-CZ titled as Babulal Jajoo Vs State of Rajasthan and Others.

2. That Hon'ble NGT has passed an order vide order sheet dated 24.09.2024(Copy enclosed as Annexure-A), interaila of the contents of order sheet are reproduced as follows:-

1. The grievance of the applicant is with regard to Gandhi Sagar Lake commonly known as Gandhi Sagar Talab, located within the Bhilwara city of Rajasthan. This lake has been home for various migratory birds, source of water for local residents and their cattle. However, the State Authorities have failed to protect the water body from encroachments, discharge of untreated effluents, municipal solid waste resulting into contamination of water. It is further alleged that the directions issued by this Board in O.A. No.



Signature valid

Digitally signed by Deepak Dhanetwal
Designation: Senior Environmental

Engineer
Date: 2024.10.17 15:57:52 IST

Reason: Approved

18-19.पन्नाधाय सर्किल. आजादनगर. भीलवाडा

18-19, Near Pannadhaya Circle, Azad Nagar Bhilwara



क्षेत्रीय कार्यालय
REGIONAL OFFICE

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, भिलवाडा
RAJASTHAN STATE POLLUTION CONTROL BOARD, BHILWARA

Email:-rorpcb.bhilwara@gmail.com
www.environment.rajasthan.gov.in



- 149/2014 has not been strictly complied with and the directions/ precautions which has been provided in the Water(Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 are violated. 2. A substantial issue of environmental has been raised. Issue notice to the respondents. Returnable within four weeks.
- Applicant is directed to take necessary steps for service to the respondents by both ways and also on available email.
 - Respondents are directed to submit their reply/counter affidavit through E-filing portal, preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF, before the next date of listing.
 - We deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:
 - One Representative from the Collector, Bhilwara, Rajasthan
 - (One Representative from the Member Secretary, Rajasthan State Pollution Control Board,
 - The Committee is directed to submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.
 - Applicant is directed to supply the required documents and copy of the application to the committee and the respondents within a week and after compliance of service, the Applicant has to submit an affidavit that notices and copy of the application have been served upon the committee and respondents.
 - The report in the matter be filed by the Committee by email at ngtczbbho-mp@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.
 - List it on 11th November, 2024.
3. That in continuation to Hon'ble NGT order dated 29.09.2024, you have been nominated as representative on behalf of District Collector, Bhilwara for the Joint Committee vide letter dated 09.10.2024.

Signature valid

Digitally signed by D. Lakshmi Dhanetwal
Designation : Senior Environmental
Engineer
Date: 2024.10.10 10:57:52 IST
Reason: Approved

18-19.पन्नाधाय सर्किल. आजादनगर. भिलवाडा
18-19, Near Pannadhaya Circle, Azad Nagar Bhilwara



क्षेत्रीय कार्यालय
REGIONAL OFFICE

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, भीलवाडा
RAJASTHAN STATE POLLUTION CONTROL BOARD, BHILWARA
Email:-rorpcb.bhilwara@gmail.com
www.environment.rajasthan.gov.in




In view of above , you are requested to kindly finalize the date of the scheduled joint visit and convey the same to the undersigned for timely submission of Factual and action taken report to Hon'ble NGT. It is worth to mention here that next date of hearing is on 11.11.2024.

Regards,

Encl:As above.


Sincerely,

(Deepak Dhanetwal)

 SEE & Regional Officer

Copy to :

1. Member Secretary, RSPCB, Jaipur for information.
2. District Collector, Bhilwara for information in reference to your letter dated 09.10.2024.
3. SEE and GIC(Legal),RSPCB,Jaipur for information and necessary action w.r.t. to letter no. 1224-25 dated 14.10.2024.
4. Commissioner , Municipal Corporation, Bhilwara with advise to submit the details related to Gandhisagar talab and action taken,proposal under pipeline related to the prevention of deterioration of water quality of Gandhi sagar talab.
5. Sh. Arvind Soni advocate, appointed Board Advocate, B-83, Nandpuri Marg, Hawa Sadak, Near sita devi hospital , Jaipur , Mobile no.9460070283 with request to provide the draft copy of reply at the earliest.

 Regional Officer

Signature valid

Digitally signed by Deepak Dhanetwal
Designation : Senior Environmental
Engineer
Date: 2024.10.11 16:57:52 IST
Reason: Approved

18-19.पन्नाधाय सर्किल. आजादनगर. भीलवाडा
18-19, Near Pannadhaya Circle, Azad Nagar Bhilwara



क्षेत्रीय कार्यालय
REGIONAL OFFICE

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, भीलवाडा
RAJASTHAN STATE POLLUTION CONTROL BOARD, BHILWARA

Email:-rorpcb.bhilwara@gmail.com
www.environment.rajasthan.gov.in



Urgent /important -Gandhi Sagar Bhilwara Matter
(Through Email/Post)

RPCB/RO Bhilwara/L-78/२०५४-२०६२

Date- 17/10/24

Commissioner,
Municipal Corporation,
Rajendra Marg, Bhilwara
Email - npbhilwara@gmail.com

Sub:- Regarding Compliance of Hon'ble NGT, Bhopal order dated 24.09.2024 passed under Original Application no. 220/2024 (CZ) titled as Babulal Jajoo Vs State of Rajasthan and Others.

Ref:- 1. Hon'ble NGT, Bhopal order sheet dated 24.09.2024.
2. O/O of the District Collector, Bhilwara letter no. 25150 dated 09.10.2024.
3. RSPCB HQ, Jaipur letter no. 124-25 dated 14.10.2024.

Sir,

With reference to subject cited above, pointwise submission in compliance of Hon'ble NGT order is as under :-

1. That an original application related to deterioration of water quality of Gandhi Sagar Talab ,Bhilwara due to untreated sewage discharge , uncontrolled growth of weed , deterioration of water quality ,dumping of Municipal Solid Waste , encroachments and other issues has been registered before Hon'ble NGT, Bhopal bearing OA no. 220/2024-CZ titled as Babulal Jajoo Vs State of Rajasthan and Others.
2. That Hon'ble NGT has passed an order vide order sheet dated 24.09.2024(Copy enclosed as Annexure-A), interaila of the contents of order sheet are reproduced as follows:-

1. *The grievance of the applicant is with regard to Gandhi Sagar Lake commonly known as Gandhi Sagar Talab, located within the Bhilwara city of Rajasthan. This lake has been home for various migratory birds, source of water for local residents and their cattle. However, the local Authorities have failed to protect the water body from encroachments, discharge of untreated effluents,*



Signature valid

Digitally signed by Deshak Dhanetwal
Designation: Senior Environmental

Engineer
Date: 2024.10.17 16:57:50 IST

Reason: Approved

18-19.पन्नाधाय सकिल. आजादनगर. भीलवाडा

18-19, Near Pannadhaya Circle, Azad Nagar Bhilwara



क्षेत्रीय कार्यालय
REGIONAL OFFICE

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, भीलवाडा
RAJASTHAN STATE POLLUTION CONTROL BOARD, BHILWARA
Email:-rorpcb.bhilwara@gmail.com
www.environment.rajasthan.gov.in



municipal solid waste resulting into contamination of water. It is further alleged that the directions issued by this Tribunal in O.A. No. 149/2014 has not been strictly complied with and the directions/ precautions which has been provided in the Water(Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 are violated. 2. A substantial issue of environmental has been raised. Issue notice to the respondents. Returnable within four weeks.

2. *Applicant is directed to take necessary steps for service to the respondents by both ways and also on available email.*
3. *Respondents are directed to submit their reply/counter affidavit through E-filing portal, preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF, before the next date of listing.*
4. *We deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:*
 - (iii) *One Representative from the Collector, Bhilwara, Rajasthan*
 - (iv) *(One Representative from the Member Secretary, Rajasthan State Pollution Control Board,*
5. *The Committee is directed to submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.*
6. *Applicant is directed to supply the required documents and copy of the application to the committee and the respondents within a week and after compliance of service, the Applicant has to submit an affidavit that notices and copy of the application have been served upon the committee and respondents.*
7. *The report in the matter be filed by the Committee by email at ngtczbbho-mp@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.*
8. *List it on 11th November, 2024.*
3. *That in continuation to Hon'ble NGT order dated 29.09.2024, you are advised to provide certified information on following points related to Gandhi Sagar Talab within 03 days to undersigned.*

Signature valid

Digitally signed by Deepak Dhanetwal
Designation: Senior Environmental
Engineer
Date: 2024.10.11 16:57:50 IST

Reason: Approved

18-19.पन्नाधाय सर्किल. आजादनगर. भीलवाडा
18-19, Near Pannadhaya Circle, Azad Nagar Bhilwara



क्षेत्रीय कार्यालय
REGIONAL OFFICE

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, भिलवाडा
RAJASTHAN STATE POLLUTION CONTROL BOARD, BHILWARA
Email:-rorpcb.bhilwara@gmail.com
www.environment.rajasthan.gov.in



S.NO.	Point/particular of information required
1.	Total effective storage area, dimension and volumetric capacity and catchment area of Gandhi sagar talab
2.	Layout Plan and Revenue map of Gandhi sagar talab
3.	List of commercial establishment adjacent to Gandhi sagar talab
4.	Details of residential structures , households , ward etc near Gandhi sagar talab
5.	No. of untapped drains , Nallaha leading to the Gandhi Sagar Inlet /entrance and quantum of untreated sewage daily into Gandhi sagar talab
6.	Mechanism adopted to ensure no discharge into Gandhi sagar talab and plan for tapping of all /rest nallahas to prevent entering into Gandhisagar Talab and direct connectivity with Sewer line /sewerage network /SPS if any.
7.	Action already taken for prevention and maintain water quality of Gandhi sagar talab
8.	Action proposed /Under pipeline /DPR etc. if any for remediation.
9.	Suggestive actions if any
10.	Compliance of old OA 149/2014 & EA-02/2020
11.	Special drive /extra mechanism adopted for cleaning of Gandhi sagar talab including inlet nallahs
12.	Action taken for prevention of dumping of municipal waste , cleaning of screens if any , operation of fountains and action taken for covering of open channel as much as feasible to avoid clogging etc.
13.	Details of encroachment identification and removal drive if any
14.	Any Other Important information

Encl: As above.

Sincerely,

(Deepak Dhanetwal)
SEE & Regional Officer

Copy to :

1. Member Secretary, RSPCB, Jaipur for information.
2. District Collector, Bhilwara for information in reference to your letter dated 09.10.2024.
3. SDO, Bhilwara for information.
4. SEE and GIC(Legal), RSPCB, Jaipur for information and necessary action w.r.t. to letter no. 1224-25 dated 14.10.2024.

Signature valid

Digitally signed by Deepak Dhanetwal
Designation : Senior Environmental
Engineer
Date: 2024.10.14 15:57:50 IST

Reason Approved

18-19.पन्नाधाय सर्किल. आजादनगर. भिलवाडा
18-19, Near Pannadhaya Circle, Azad Nagar Bhilwara



पीपुल फॉर एनीमल्स

A 125-126 कुमुद विहार-1 - होटल प्लॉट पार्क के सामने, भीलवाड़ा-311 001 (राजस्थान)
फोन: 098290 47200, E-mail: bjjju bhl@gmail.com, website: www.pfarerajasthan.org

ई-मेल / रजिस्टर्ड

दिनांक : 27 अक्टूबर, 2024

श्रीमान् क्षेत्रीय अधिकारी महोदय,

राजस्थान प्रदूषण नियंत्रण मण्डल,
सकलकाम सचिवालय टॉप फ्लोर,
एनआईसी ऑफिस टॉप फ्लोर,
आजाद नगर, भीलवाड़ा (राज.)

विषय : एनजीटी के आदेशानुसार गांधी सागर तालाब की तथ्यात्मक रिपोर्ट हेतु की जाने वाली विजिट में मुझे सम्मिलित करने हेतु।

महोदय जी,

उपरोक्त विषय में सादर ज्ञित्वेदन है कि नेशनल ग्रीन ट्रिब्यूनल सेंट्रल जोनल बैंच, भोपाल द्वारा दिनांक 24.09.2024 को मेरी गांधीसागर तालाब को प्रदूषणमुक्त एवं अतिक्रमणमुक्त करने एवं इसमें जाने वाले गंदे जालों को रोककर इसका सौन्दर्यीकरण करने के उद्देश्य से दायर याचिका सं. 220/2024 में गांधीसागर तालाब का विजिट कर तथ्यात्मक प्रतिवेदन तैयार करने हेतु प्रदूषण नियंत्रण मण्डल के अधिकारी एवं जिला कलेक्टर महोदय के प्रतिनिधि को नियुक्त किया गया है।

अतः ज्ञित्वेदन है कि इस हेतु गांधीसागर तालाब की विजिट करने का समय एवं दिनांक मुझे प्रदान करते हुए मुझे भी इस विजिट में सम्मिलित करने की कृपा करावें ताकि मैं आपको गांधीसागर तालाब की वास्तविक स्थिति से अवगत करवा सकूँ।

धन्यवाद।



(Handwritten signature)

भवदीय
(Handwritten signature)
(बाबूलाल जाजू)

पेड़ हमारे प्राण हैं, जीवन की मुस्कान हैं, मानव की प्रत्येक सांस, पेड़ पौधों की देन है
श्रममूल हैं पेड़-पौधे, पशु-पक्षी व पानी, इन्हें बचाइये।



क्षेत्रीय कार्यालय
REGIONAL OFFICE
राजस्थानराज्य प्रदूषण नियंत्रण मण्डल, भीलवाडा
RAJASTHAN STATE POLLUTION CONTROL BOARD, BHILWARA
Email:-rorpcb.bhilwara@gmail.com
www.environment.rajasthan.gov.in



Urgent / important - Gandhi Sagar Bhilwara Matter

Next Date of Hearing- 11.11.2024

(Factual and ATR is to be submitted)

(Through Email/Post)

RPCB/RO Bhilwara/L-78/2207-2212

Date- 28/10/2024

Sub Divisional Officer,

Sub Division -Bhilwara

District -Bhilwara.

Email - [sdoibilwara@gmail.com](mailto:sdobhilwara@gmail.com)

Sub:- Regarding Compliance of Hon'ble NGT, Bhopal order dated 24.09.2024 passed under Original Application no. 220/2024 (CZ) titled as Babulal Jajoo Vs State of Rajasthan and Others.

Ref:- Hon'ble NGT, Bhopal order sheet dated 24.09.2024
Sir,

With reference to subject cited above, it is to inform that as per discussion held with your good self, Joint visit of Gandhi Sagar Talab, Bhilwara in compliance of Hon'ble NGT, Bhopal order sheet dated 24.09.2024 in OA no. 220/2024 (CZ) titled as Babulal Jajoo Vs State of Rajasthan and Others **is scheduled on 04.11.2024 at 11.15 AM**, accordingly, you are requested to ensure your presence for Joint Visit.
Encl: As above.

Sincerely,

(Deepak Dhanetwal)
Regional Officer

Copy to :

1. Member Secretary, RSPCB, Jaipur for information.
2. District Collector, Bhilwara for information.
3. GIC (Legal), RSPCB, Jaipur for information and necessary action.
4. Commissioner, Municipal Corporation, Bhilwara with submission to ensure your presence during the visit along with team for necessary information and facilitation required during the visit.
5. Sh. Babulal Jajoo, Applicant OA-220/2024, Jajoo Bhawan, A-125-126, Kumud Vihar, Opposite Hotel Flora Park-Bhilwara with humble request to kindly ensure your presence during visit. (Email - bjaju.bhl@gmail.com)



Digitally signed by Deepak Dhanetwal
Designation : Senior Environmental
Engineer
Date: 2024.10.28 23:17:27 IST
Reason: Approved

18-19 पन्नाधाय सर्किल आजादनगर भीलवाडा

RajKaj Ref No.: 11474972

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

Report No. : 860

Report On : 06/11/2024

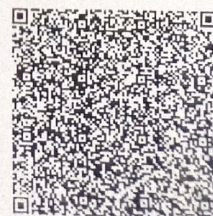
I hereby certify that I **Mahesh Kumar Singh**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **22/10/2024** from **Ajay Kumar Meena, JSO, Bhilwara ,RSPCB Bhilwara** a sample of **Water of Gandhi Sagar Talab , Bhilwara ,** Collected from **behind police choki, Gandhi Sagar** Collected on **21/10/2024**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **06/11/2024** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	8.04
2	Total Suspended Solids mg/l	37
3	Chemical Oxygen Demand (COD) mg/l	67.184
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	14.98
5	Chloride as Cl mg/l	268
6	Sulphate as SO mg/l	80.9
7	Hardness (Total) as CaCO ₃ mg/l	493
8	Hardness (Calcium) as CaCO ₃ mg/l	252
9	Magnesium Hardness as CaCO ₃ mg/l	241
10	Calcium (Titrimetric) as Ca mg/l	101
11	Magnesium as Mg mg/l	59
12	Fluoride as F mg/l	0.45
13	Total Dissolved Solids mg/l	876
14	Conductivity at 25° C µmho/cm	1596
15	Total Alkalinity as CaCO ₃ mg/l	350

Signature valid

Digitally signed by Mahesh Kumar Singh
Date: 2024.11.06 23:39:49 IST
Reason: SelfAttested
Location:



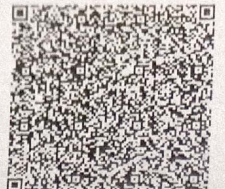
16	Dissolved Oxygen mg/l	6.9
----	-----------------------	-----

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **06/11/2024**

Mahesh Kumar Singh
BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bhilwara
18, Azad Nagar, Near Pannadhai Circle, Bhilwara
-311001
Phone: 01482-241159

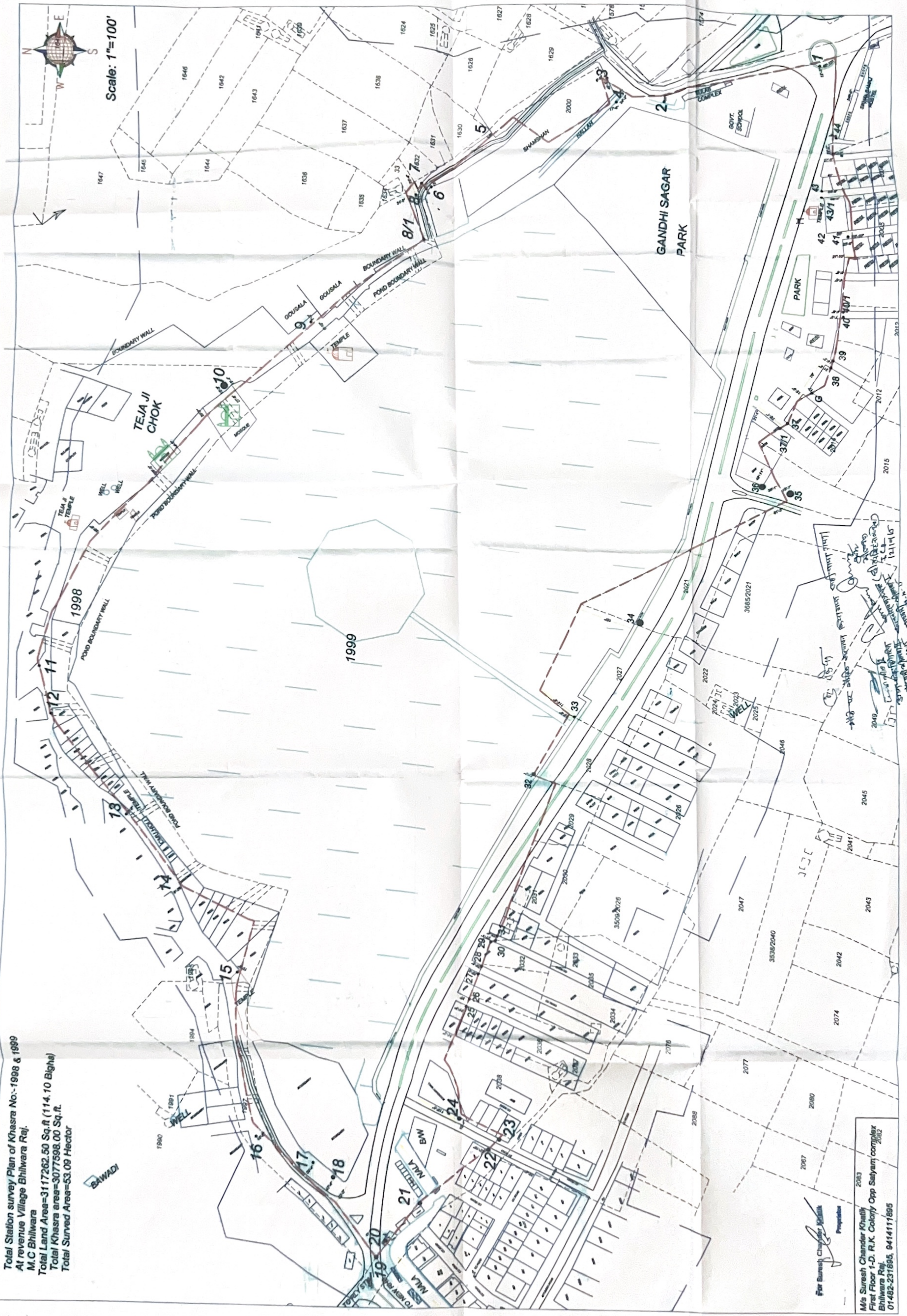
Signature valid

Digitally signed by Mahesh Kumar
Singh
Date: 2024.11.06 05:39:49 IST
Reason: SelfAttested
Location:



Total Station survey Plan of Khasra No.-1998 & 1999
 At revenue Village Bhihwara Raj.
 M.C Bhihwara
 Total Land Area=3117262.50 Sq.ft (114.10 Bigha)
 Total Khasra area=3077598.00 Sq.ft.
 Total Surved Area=53.09 Hectar

Scale: 1"=100'



Handwritten notes:
 1. The area shown in the plan is the actual area of the village.
 2. The area shown in the plan is the actual area of the village.
 3. The area shown in the plan is the actual area of the village.
 4. The area shown in the plan is the actual area of the village.
 5. The area shown in the plan is the actual area of the village.

For Suresh Chander Khattar
 Proprietor

2083
 M/s Suresh Chander Khattar
 First Floor 1-D, R.K. Colony Opp Satyam complex
 Bhihwara Raj.
 01482-231895, 9414111895

कार्यालय नगर निगम, भीलवाड़ा (राज.)

क्रमांक: न.नि.भी/निर्माण/2024-25/ 10725

दिनांक: 07/11/2024

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल
18-19, पन्नाघाय सर्किल
आजाद नगर भीलवाड़ा

विषय :- Regarding Compliance of Hon'ble NGT, Bhopal order 24.09.2024 passed under original Application no. 220/2024 (CZ) titled as Babulal Jajoo Vs State of Rajasthan and others.

प्रसंग :- आपके कार्यालय के पत्रांक RPCB/RO Bhilwara/L-78/2058-2062 दिनांक 17.10.2024 के क्रम में।

उपरोक्त विषयांतर्गत एवं प्रासंगिक पत्र के क्रम में चाही गई सूचना बिन्दुवार तैयार कर निम्नानुसार है: -


Sr. no.	Point/Particular of information Required	Information
1	Total effective storage area, dimension and volumetric capacity and catchment area of Gandhi sagar talab	Total effective storage area 1964689.00 Sqft Volumetric capacity 19646890.00 Cuft Catchment area of Gandhi sagar talab 1964689.00 Sqft
2	Layout Plan and Revenue map of Gandhi sagar talab	Layout Plan & Revenue Map Attached
3	List of commercial establishment adjacent to Gandhi sagar talab	There are 21 commercial Buildings situated opposite to road adjacent to Gandhi Sagar Talab
4	Details of residential structures, households, ward etc near Gandhi sagar talab	Gandhi sagar talab is situated in Ward No. 45. Ward No. 19,20,21,22,23,24,25,26,27,28,29,40,41,42,43 & 44 are located near by to Gandhi sagar talab. In these wards various government & private residential colonies like Shastri nagar, Kanwa khera, Jagjivan nagar, Chandrshekhhar Azad nagar, Mokampura, Ajad nagar, Housing Board, Jyoti nagar, Kashipuri, Shyam Vihar, Ambedkar nagar are situated and in the north side old bhilwara abadi area is situated. Households are of pucca nature and detached housing mainly.

5	No. of untapped drains, Nallaha leading to the Gandhi Sagar Inlet/entrance and quantum of untreated sewage daily into Gandhi sagar talab	Currently there are 06 small drain & 01 nallah is situated adjacent to Gandhi sagar lake in which Screens & Sluice gate has been installed by Municipal corporation Bhilwara. During rainy seasons after cleaning these screens has been removed for discharge of rain water. Quantum of untreated water daily into Gandhi sagar talab is around 1000 C.U.M to 1500 C.U.M due to pending commercial establishment sewerage connection in the nearby commercial areas .
6	Mechanism adopted to ensure no discharge into Gandhi sagar talab and plan for tapping of all/rest nallahs to prevent entering into Gandhisagar Talab and direct connectivity with Sewer line/sewerage network/SPS if any.	In the residential areas situated adjacent to Gandhi sagar talab sewerage connections to households has been done by RUIDP & Municipal corporation Bhilwara to ensure no discharge of untreated water into Gandhi sagar directly. Currently 30mld & 10mld sewerage treatment plants are operating in Bhilwara city. Also as an alternative arrangement Screens & Sluice gate has been installed on nallah & small drains leading to Gandhi sagar talab. To ensure that there is no leakage in Gandhi Sagar talab, a solid wall has been constructed around Gandhi Sagar Pond. A 950 meter long Nallah has been proposed from outside Gandhi Sagar for diversion of untreated water into Gandhi sagar talab is proposed by Municipal corporation Bhilwara. The DPR of which is prepared and Tender is under process.
7	Action already taken for prevention and maintain water quality of Gandhi sagar talab	For prevention & maintance of water quality in Gandhi sagar talab 06 floating fountains has been installed by Municipal Corporation & their maintance has been done regularly by Municipal Corporation local resources /contractual resources. Also by Municipal corporation in previous years cleaning of water has been done from Aquatic Weed harvester machine & regular manual cleaning of water has been done from regular & contractual man power using water boats. By Municipal Corporation Bhilwara till now 2.92 Crore rupees expense has been has done for Development, Beautification & Water Cleaning work in Gandhi sagar talab.
8	Action proposed/Under pipeline/DPR etc. if any for remediation.	For drainage of untreated water, a 950 meter long Nallah has been proposed from outside of Gandhi Sagar, the DPR is prepared and Tender is under process . At present, it has been decided at the corporation level to prepare an action plan of estimated amount of 10.00 crores Rs. for the development and beautification of Gandhisagar lake and the island situated in the middle of it.

		All the works related to the development of the said place as a picnic/tourist place are being included in the said action plan. The work of preparing DPR for the said work is under process. The above proposed work is continuously being monitored in City Development Committee under District Collector Chainmanship also being discussed with Local MLA, MP and Mayor Municipal Corporation.
9	Suggestive actions if any	Municipal Corporation is working on Commercial Establishments sewerage connection in the nearby commercial areas. Also for water quality improvement in Gandhi Sagar lake measures like Bio culture process is under consideration.
10	Compliance of old OA 149/2014 & EA-02/2020	<p>As Per the OA 149/2014 compliance :- From the Year 2017 RUDIP started working at Bhilwara for the Sewrage Project Phase -I , where it's main work was to connect sewerage drains including nallahs and house hold to the STP, so no waste is flow out in river and local talab. As per the current position STP is working and all households in nearby areas of Gandhi Sagar Talab has been connected with sewerage system.</p> <p>As per decision in EA-02/2020 complainece - 1-Order dated 11-04-2017 Sanction of land 08 Bigha for the construction of 10MLD STP to M/s Jindal Saw ltd handed over. 2-Order dated 09-05-2017 the land was given free of cost for the purposes of establishment of 10MLD STP at bhilwara. 3-Order dated 22-01-2018 physical possession of the said land was handed over on 10-10-2017 & demarcated the road of 30Feet width from Kota by pass for approach to STP plant. 4-Date of Hearing 13-08-2024 as the supply of water that already submission was made by the Municipal Corporation Bhilwara that Municipal Corporation Bhilwara has its own terms & condition of supply of water.</p>
11	Special drive/extra mechanism adopted for cleaning of Gandhi Sagar talab including inlet nallahs	For cleaning the inlet drains of Gandhi Sagar pond, small drains & nallah are being cleaned regularly by Municipal corporation using local/contractual resources every year.
12	Action taken for prevention of dumping of municipal waste, cleaning of screens if any, operation of fountains and action taken for covering of open channel as much as feasible to avoid clogging	For prevention of dumping of Municipal waste in pond, a compound wall with railing was constructed around the Gandhi Sagar Talab. In present time there is no municipal solid waste dump in Gandhi Sagar Talab. Tender for

	etc.	operation & maintainance of fountains is under process.
13	Details of encroachment identification and removal drive if any	For temporary encroachments along the footpath & road of Gandhisagar talab for which regular encroachment drive has been taken by Municipal corporation time to time.
14	Any Other Important information	-

Executive Engineer
Municipal Corporation Bhilwara



Commissioner
Municipal Corporation Bhilwara